

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 99 of 2013**

**Dated : 28<sup>th</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Powergrid Corporation of India Ltd. ....Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

**ORDER**

As agreed by the learned counsel for the parties, post the matter for hearing **18.07.2014.**

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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